

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir. The increase in demand is normal.

(b) The capacity of Nangloi Exchange is proposed to be increased during 1988-89.

Najafgarh Exchange is already linked with Karol Bagh Exchange with effect from 16.1.1987.

(c) No, Sir.

(d) In view of (c) above does not arise.

[English]

Disposal of rural electrification projects

2034. SHRI BRAJA MOHAN MOHANTY :
SHRI MOOL CHAND DAGA :
SHRI RAM SWAROOP RAM :

Will the Minister of ENERGY be pleased to state :

(a) the number of proposals for rural electrification pending clearance as on 31st January, 1987. State-wise and Union Territory-wise;

(b) whether backward States and areas have any preferential consideration for clearance of the projects of rural electrification.

(c) State-wise and Union Territory wise figures of villages electrified till 31st January, 1987 and the number of villages which remain to be electrified; and

(d) whether any steps have been taken to expedite the disposal of rural electrification projects ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHTAGI) : (a) A total of 873 Rural Electrification Projects for financial assistance were pending clearance with Rural Electrification Corporation (REC) as on 31.1.1987, the State-wise details of which are given in the Statement-I. The REC does not extend in any financial assistance to the Union Territories.

(b) The REC considers the schemes on the basis of priority indicated by the State Electricity Boards (SEBs). However, REC, as a general policy, has advised the SEBs to accord priority, inter alia, to the backward areas in the formulation of the schemes.

(c) The total number of villages, villages electrified as on 31.1.1987 and the villages remaining to be electrified in each State and Union Territory is given in Statement-II below.

(d) The REC has been advising its field offices to extend necessary assistance to the Electricity Boards in speedier formulation of schemes and prompt disposal of pending projects mutually agreed for sanction in the Annual Works Programme meetings.

Statement-I

RE projects pending in the Rural Electrification Corporation as on 31st January, 1987.

S. No.	No. of Schemes pending
1	2
1. Andhra Pradesh	89
2. Assam	11
3. Bihar	33
4. Gujarat	44
5. Haryana	23

1	2	1	2
6. Himachal Pradesh	7	14. Nagaland	—
7. Jammu & Kashmir	4	15. Orissa	33
8. Karnataka	21	16. Punjab	45
9. Kerala	30	17. Rajasthan	33
10. Madhya Pradesh	239	18. Tamil Nadu	21
11. Maharashtra	52	19. Tripura	3
12. Manipur	—	20. Uttar Pradesh	125
13. Meghalaya	2	21. West Bengal	58
		22. Sikkim	—
		Total	873

Statement-II

State-wise & Union Territory-wise, total number of villages, those electrified till the end of Jan., 1987 and number of villages remaining to be electrified.

S. No.	States/U.Ts.	Total No. of villages (As per 1971 census)	No. of villages electrified as on 31.1.1987	No. of villages remaining to be electrified
1	2	3	4	5
1.	Andhra Pradesh	27,221	24,238	2,983
2.	Assam	21,995	14,541	7,454
3.	Bihar	67,566	37,481	30,085
4.	Gujarat	18,275	17,331	944
5.	Haryana	6,731	6,731	—
6.	Himachal Pradesh	16,916	15,928 (P)	988
7.	Jammu & Kashmir	6,503	5,863 (P)	640
8.	Karnataka	26,826	25,447 (P)	1,379
9.	Kerala	1,268	1,268	—
10.	Madhya Pradesh	70,883	46,141	24,742
11.	Maharashtra	35,778	34,147	1,631
12.	Manipur	1,949	744	1,205
13.	Meghalaya	4,583	1,355	3,228

1	2	3	4
14. Nagaland	960	813	147
15. Orissa	46 992	25,437	21,555
16. Punjab	12,188	12,126(+)	—
17. Rajasthan	33,305	21,551	11,754
18. Sikkim	405(£)	245	160
19. Tamil Nadu	15,735	15,731	4
20. Tripura	4,727	2,101	2,626
21. Uttar Pradesh	1,12,561	69,929	42,632
22. West Bengal	38,074	21,020	17,054
Total (States)	5,71,441	4,00,168	1,71,211
1. A & N Islands	390	293	97
2. Arunachal Pradesh	2,973	930	2,043
3. Chandigarh	26	26	—
4. D & N Haveli	72	67(*)	—
5. Delhi	243	243	—
6. Goa, Daman & Diu	409	381	28
7. Lakshadweep	10	10	—
8. Mizoram	229	196	33
9. Pondicherry	333	333	—
Total (U.Ts.)	4,685	2,479	2,201
Total (All-India)	5,76,126	4,02,647(@)	1,73,412

(*) —5 Villages are going under Submergence in Daman Ganga Project.

(@) —Exclusive of 62 uninhabited villages in Punjab and 5 villages in D&N Haveli which are going to be submerged in Daman Ganga Project.

(£) —The revenue block has been reckoned as the smallest administrative unit by the census authority.

(P) —As per Ministry of Programme Implementation Monitoring Report.

(+) —62 villages have been declared uninhabited.